

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P.(CAA)/301(MB)2023 IN C.A.(CAA)/244(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Evergrow Trading Pvt Ltd

Section: 230-232 of Companies Act, 2013

ORDER

Adv. Rajesh Shah appeared for the Petitioner. Counsel for the Petitioner submits that RD has not filed report. Registry is directed to issue notice to the RD to file report well before the next date of hearing. List the matter on **10.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)